

22-2-99O.A. 515/93<sup>in</sup>

Hon'ble Mr. S.K.Agrawal, J.M.  
 Hon'ble Mr.G.Ramakrishnan, A.M.

This O.A. came before us because of mention by the learned lawyer Shri N.K.Singh. There is one Misc.Application No.4203/98 and 4204/98 pending for orders. The same may be listed for orders on 23-3-99.

  
 A.M.

  
 J.M.

Satya/

23.3.99 Hon. Mr. Justice Neelam Sanjiva Reddy, VC  
 Hon. Mr. C. Ramakrishnam A.M.  
 None for the appellant.  
 Sri N. P. Singh for the respondents.  
 After the sad demise of the Counsel for the appellant a notice was ordered to the appellant and issued on 13.8.97 and it is not returned as 'unserved'. Learned Counsel for the respondents submits that this application has become infructuous. Considering the above facts this application is dismissed for default with no costs.

  
 A.M.

  
 VC

(chr)